

**IN THE HIGH COURT AT CALCUTTA**

**APPELLATE SIDE**

**NOTIFICATION**

**No. 1946 – RG.**

**Date: 13.07.2020.**

It is hereby notified for information of all concerned that **the Hon'ble the Chief Justice, High Court, Calcutta** has been pleased to extend the period of suspension of judicial and administrative works of High Court, Calcutta till 19<sup>th</sup> July, 2020 on account of new phase of lock-down in Kolkata and constant increase in the containment zones and rapid increase of Covid-19 patients in the city of Kolkata and its suburbs.

This order is issued in continuation of this Hon'ble Court's Notification No. 1928-RG dated 09.07.2020.

**By Order,**

Sd/-

**[Rai Chattopadhyay]**

**Registrar General.**